

पाकिस्तान का परमाणु कार्यक्रम

596. श्री रणजीत सिंह :

श्री राम जेठमलानी :

कुमारी सरोज खापड़ें :

क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 14 जून, 1991 के दैनिक ट्रिब्यून में "इज पाक गोइंग न्यूक्लियर" शीर्षक के अन्तर्गत प्रकाशित समाचार की ओर दिलाया गया है ;

(ख) यदि हां, तो इस संबंध में सरकार के पास उपलब्ध तथ्यों की विस्तृत जानकारी क्या है ; और

(ग) पाकिस्तान द्वारा परमाणु शक्ति प्राप्त कर लेने के संबंध में सरकार की क्या प्रतिक्रिया है ?

विदेश मंत्री (श्री माधव सिंह सोलंकी) :
(क) जी, हां ।

(ख) यह कहने के लिये कोई ठोस प्रमाण नहीं है कि पाकिस्तान की सरकार ने नाभिकीय परीक्षण करने का निर्णय किया है । पाकिस्तान की सरकार ने सार्वजनिक तौर पर यह नहीं माना है कि उसका नाभिकीय कार्यक्रम शस्त्री-न्मुखी है ।

(ग) सरकार पाकिस्तान द्वारा चोरी-छिपे नाभिकीय शस्त्र कार्यक्रम चलाये जाने पर चिन्तित है । सरकार हर उस गतिविधि पर निरन्तर निगाह रख रही है, जिनसे भारत की सुरक्षा पर प्रभाव पड़ता हो और उससे बचने के लिये आवश्यक उपाय करती है ।

Sikhs killed wounded in the premises of Railways in 1984 Riots

597. SARDAR JAGJIT SINGH AURORA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number and names of the Sikhs killed/wounded in the premises of the

Indian Railways as well as in between the Railway Stations by stopping trains in different States during the 1984 riots;

(b) the estimated value of the property of the victims looted/damaged;

(c) the details of the relief/compensation provided by Government to the next of kin of such victims; and

(d) whether the relief/compensation was provided on the same scale as provided to the victims of Delhi riots. If not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND THE MINIS-TER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (d) Information is being collected and will be laid on the Table of the House.

Dismissal of State Governments

598. SHRI CHIMANBHAI MEHTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is Government's reaction to the demand of dismissal of Orissa, Rajasthan, Madhya Pradesh and Gujarat Governments; and

(b) whether it is a fact that Lok Sabha election results adversely affect the Opposition-ruled States where party-in-power at the Centre have secured better results for them in the concerned Opposition-ruled States?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND THE MINIS-TER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) There is no proposal before the Government for dismissal of the State Governments of Orissa, Rajasthan, Madhya Pra-desh and Gujarat, so long as they function within the ambit of the Constitution.